# GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

STARRED QUESTION NO:151 ANSWERED ON:23.03.2012 JAWAHARLAL NEHRU NATIONAL SOLAR MISSION Singh Chaudhary Lal;Singh Dr. Raghuvansh Prasad

### Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of the targets set and the achievements made so far in installing solar lighting systems in the rural areas across the country under the Jawaharlal Nehru National Solar Mission (JNNSM);

(b) the total funds allocated /utilized for the purpose in the first phase of the Mission, State/UT-wise;

(c) whether any special focus is being given to the backward/ border districts in installation of solar lighting systems under the Mission thereof;

(d) if so, whether projects under Phase-I of JNNSM have been commissioned as per the scheduled time;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the corrective measures being taken or proposed to be taken by the Government in this regard?

# Answer

## THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b),(c),(d)(e)&(f): A statement is laid on the Table of the House.

#### Statement

Statement referred to in reply to Parts (a),(b),(c),(d),(e)&(f) of the Lok Sabha Starred Question No. 151 for 23rd March, 2012.

(a): Government has approved a target of 200 MWp equivalent of Off-grid solar applications for the first phase, up to March 2013, of the Jawaharlal Nehru National Solar Mission (JNNSM). Against a target of 100 MWp for 2010-11 and 2011-12, off-grid solar projects of about 107 MWp have been sanctioned. No separate target for solar lighting systems has been fixed for the first phase of JNNSM. However, during 2010-11 and 2011-12 141554 solar lanterns, 155883 solar home lights and 124501 street lights have been sanctioned by the Ministry.

(b): State-wise funds released during the 2010-11 and 2011-12 upto 29th Feb., 2012 for solar lanterns, solar home lights and solar street lights are given in the Annexure.

(c): The Government has been providing central financial assistance up to 90% of the project cost limited to Rs.243/- per watt peak for solar lighting systems in Special Category States, UT Islands and districts with International Borders for only Central and State Government Ministries, Departments and other organizations, State Nodal Agencies and Local bodies. For individuals, non-governmental organizations, industrial and commercial entities, CFA of 30% is available in these States. Ministry is also providing 40% subsidy of the benchmark cost of Rs. 270/- per watt peak for solar lighting systems through NABARD.

(d) & (e): The projects of solar lantern, home lights and street lights sanctioned to Andhra Pradesh, Haryana, Himachal Pradesh, Madhya Pradesh, Manipur, Meghalaya, Rajasthan, Uttar Pradesh and others sanctioned during 2010-11 have been completed. Other projects sanctioned during 2010-11 and projects during 2011-12 are at various stages of completion.

(f): The Ministry is regularly holding progress review meetings with the State Renewable Energy Development Agencies implementing the solar lighting systems projects. Officials of the Ministry visit the Headquarters of the State Nodal Agencies and project sites to review the progress made in the projects.

#### Annexure

Annexure referred to in reply to part (b) of the Lok Sabha Starred Question No.151for 23rd March, 2012.

State-wise Funds released during 2010-11 and 2011-12 (upto 29.2.2012) for Solar Lighting Systems

1 Andhra Pradesh 75.95 2 Arunachal Pradesh 404.96 3 Assam 59.34 4 Haryana 822.51 5 Himachal Pradesh 1841.57 6 Jammu & Kashmir 2224.8 7 Jharkhand 58.4 8 Kerala 92.42 9 Madhya Pradesh 376.08 10 Maharashtra 2.69 11 Manipur 118.31 12 Meghalaya 334.66 13 Punjab 89.24 14 Rajasthan 1124.39 15 Sikkim 971.63 16 Tamil Nadu 5730.75 17 Uttarakhand 5109.86 18 Uttar Pradesh 2933.49 19 Others 212.6

Total 22583.65